

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2378
ANSWERED ON:21.07.2009
LIVE STOCK INSURANCE SCHEME
Singh Shri Sushil Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has launched Livestock Insurance Scheme in the country;
- (b) if so, the details thereof;
- (c) whether the Standing Committee on Agriculture (2007-2008) in their 35th Report had dwelt on the subject in their recommendation; and
- (d) if so, the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF. K.V. THOMAS)

(a) Yes, Madam.

(b) The Livestock Insurance Scheme being implemented in all the States except Goa, has twin objectives of providing protection mechanism to the farmers & cattle rearers against any eventual loss of their animals due to death and to demonstrate the benefit of the insurance of livestock to the people & popularize it with the ultimate goal of attaining qualitative improvement in livestock and their products.

Under the scheme 5 crossbred and high yielding cattle and buffaloes are insured at a maximum of their current value. Only 50% of the premium of the insurance is paid by the beneficiary,

The Scheme was implemented on a pilot basis during the year 2005-06 and 2006-07 in 100 selected districts across the country. For the year 2007-08, the scheme continued in the same format in the same 100 districts. A full fledged scheme on Livestock Insurance, which was approved on 20.11.2008, is being implemented in 100 newly selected districts on regular basis. Upto 2008-09, 12,82,904 animals have been insured.

(c) & (d) The Standing Committee on Agriculture has dwelt on the subject 'Livestock Insurance' and initially made recommendation in their 29th Report. On the basis of an Action Taken Report submitted by the Department of Animal Husbandry, Dairying and Fisheries, the Committee made further comments in their 35th Report. Further reply on 35 Report by the Department of Animal Husbandry, Dairying and Fisheries is enclosed as Annexure-I.

Annexure-I

Further reply of the Government

The CCEA has accorded approval on 13th September, 2007 for the continuation of the Livestock Insurance Scheme on pilot basis during 2007-08 in the same format and in the same districts as it was implemented during 2005-06 and 2006-07. The scheme is in full operation in the selected 100 districts across the country. To assess the impact of implementation of the pilot scheme during the years 2005-06 to 2007-08 in terms of achieving the objectives of the Scheme and to identify the weaknesses affecting it, an evaluation study has been given to Institute of Rural Management, Anand during the current year. Based on the findings and suggestions of the study, proposal for extending the scheme to the entire country and other species of livestock during 2008-09 and beyond will be taken up. While preparing the proposal afresh for its implementation in entire country during 2008-09 and beyond, various suggestions of the Parliamentary Standing Committee regarding subsidy will be considered.